COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FIRST TO SIXTY SIXTH REPORTS (ENGLISH VERSION)



FIFTH LOK SABHA

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Fifth Lok Sabha)

THIRTY-EIGHTH REPORT

- I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Thirty-eighth Report.
 - 2. The Committee met on the 26th March, 1974 for-

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- I. Classification and allocation of time for discussion of Bills (vide Appendix) under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.
- II. Allocation of time to the Resolutions at item Nos. 2 and 3 set down in the List of Business for Friday, the 29th March, 1974.

Classification and allocation of time to Bills

- 3. The Members-in-charge of the Bills were invited to attend the sitting. None of them attended.
- 4. After considering all aspects of the Bills, the Committee recommend that all the Bills be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

Allotment of time to Resolutions

- 5. The Members who had tabled the resolutions were invited to attend the aitting. Shri Bibhuti Mishra attended.
 - 6. The Committee recommend the allocation of time as follows:---
 - (1) Resolution regarding uniform system of education

2 hours 15 minutes

(2) Resolution regarding nationalisation of sugar industry

2 hours

. Recommendations

- 7. The Committee recommend that-
 - (i) the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House; and
 - (ii) the allocation of time to resolutions, as shown in paragraph 6 above, be agreed to by the House.

G. G. SWELL,

NEW DELHI:

Chairman,

March 26, 1974 Chaitra 5, 1896 (Saka) Committee on Private Members' Bills and Resolutions,

APPENDIX

SI. No		Bill No.		Time recom- mended by the Committee
1	2	3	4	5
1 .	The Indian Medicine Central Council (Amendment) Bill, 1974 (Amendment of sections 2, 17 etc.) by Dr. Lasmingrapus Pandeya.	4 of 1974	В	a hours
2.	The Hindu Marriage (Amendment) Bill, 1974 (Amendment of sections 13 and 15) by Shei Madhu Limage.	10 of 1974	B	2 hours
3.	The Constitution (Scheduled Castes) Order (Amendment) Bill, 1974 by Shri C. K. Chendrespen.	19 of 1974	. В	2 hours